

OA. No. 1555/04

1.8.06

Hon. Mr. A. K. Bhattacharya, J.M.

None for the applicant even in the revised call. It is also found that rejoinder in this case has also not been filed as yet. Under these circumstances, it appears that the applicant is not interested in pursuing this matter any more. Accordingly, the OA. is dismissed in default and for non-prosecution. Sri S. Singh learned Counsel for Respondents is present.

  
J.M.

R